

Misc. Order No. 144 of 2021.

Perused the Notification No. 304 A dated 27.09.2021 of the Hon'ble High Court, Patna regarding vesting powers of a Judicial Magistrate of the 2nd Class to the Probationary Civil Judges (Junior Division).

In view of the Hon'ble Court's Notification referred above as contained in Memo No. 43660-43721 dated 27.09.2021, the following Probationary Civil Judges (Jr. Div.), Sasaram / Bikramganj / Dehri-on-Sone (Rohtas), named in the table given below are designated as Judicial Magistrate of the 2nd Class for the station noted against their names in Column No. 3 of the table.

Sl. No.	Name of the Probationary Civil Judges (Jr. Div.) with present place of posting.	Name of the station.
1	2	3
1.	Sri Satyam, Probationary Civil Judges (Jr. Div.), Dehri-on-Sone (Rohtas).	Dehri-on-Sone (Rohtas).
2.	Ms. Himshikha Mishra, Probationary Civil Judges (Jr. Div.), Sasaram (Rohtas).	Sasaram (Rohtas).
3.	Sri Santosh Kumar, Probationary Civil Judges (Jr. Div.), Dehri-on-Sone (Rohtas).	Dehri-on-Sone (Rohtas).
4.	Sri Randhir Kumar, Probationary Civil Judges (Jr. Div.), Dehri-on-Sone (Rohtas).	Dehri-on-Sone (Rohtas).
5.	Sri Santosh Kumar Sah, Probationary Civil Judges (Jr. Div.), Bikramganj (Rohtas).	Bikramganj (Rohtas).
6.	Sri Aditya Kumar Sharma, Probationary Civil Judges (Jr. Div.), Bikramganj (Rohtas).	Bikramganj (Rohtas).
7.	Sri Sudhir Kumar, Probationary Civil Judges (Jr. Div.), Bikramganj (Rohtas).	Bikramganj (Rohtas).
8.	Sri Avinash Chandra, Probationary Civil Judges (Jr. Div.), Bikramganj (Rohtas).	Bikramganj (Rohtas).
9.	Sri Ravi Shankar Paswan, Probationary Civil Judges (Jr. Div.), Sasaram (Rohtas).	Sasaram (Rohtas).
10.	Sri Ranjeet Kumar Choudhary, Probationary Civil Judges (Jr. Div.), Sasaram (Rohtas).	Sasaram (Rohtas).

The aforesaid Officers are directed to assume their respective charges immediately of the Court & Office of the Judicial Magistrate, 2nd Class for the station noted against their names.

Incharge of Nazarat, Civil Courts, Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) is directed to make all necessary arrangements of Court-rooms, Chambers & Offices etc. to the aforesaid Officers.

Further he Chief Judicial Magistrate (I/c), Rohtas, Sasaram / Sub-Judge-I-cum-A.C.J.M.-I, Bikramganj (Rohtas) / S.D.J.M. (I/c), Dehri-on-Sone (Rohtas) are directed to provide such case records triable by the Court of J.M., 2nd Class to the aforesaid Officers till further order.

Let a copy of this order alongwith extract copy of the aforesaid Notification be sent to all concerned including Bar Associations of Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) for information and needful.

This order shall come into force with immediate effect.

Enclosures :

Hon'ble Court's Notification No. 304 A
Dated 27.09.2021.

Sd/- A. K. Srivastava,
District & Sessions Judge,
Rohtas, Sasaram.
28.09.2021.

Memo No. 11583-11600 /Dated, Sasaram the 28th day of September, 2021.

Copy forwarded to System officer,
Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) for information and needful.

[Signature]
For District & Sessions Judge,
Rohtas, Sasaram.

DJ-